(a) whether it if $_{a}$ fact that for grant of registration under Section 9(4) of the Insecticides Act, information like chemical composition, bio-efficacy, recommended doses etc, are available with the Registration Committee Secretariat and also in the Library of Registration Committee/ Central Insecticides Board while the same are not being provided to the applicants for submitting the requisite| correct information;

(b) if so, the reasons therefor;

(c) whether Government propose to issue directions to the Registration Committee of CIB to open "Entrepreneur Assistance Cell" on the lines to various Ministries/Departments and Public Institutions to provide assistance/information if so, what are the details thereof; and

(d) if answers to part (c) above be in negative, what other alternatives Government propose in the matter?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) and (b) The information on the chemical composition available with the Registration Committee is in respect of those products which have been registered by the various applicants. The chemical composition required by the Registration Committee pertains to the products sought to be registered and it has to be furnished by the applicants. The information relating to the bio-efficacy, recommended doses, etc^ are duly circulated for the benefit of the applicants in the form of compendia on different crops and pesticides (insecticides, weedicides, fungicides etc.) to the various Associations of the Pesticide Industry. It is not practicable to send the available information on bio-efficacy, recommended dose, etc.; to all the prospective applicants, unless they apply to the Registration Committee's office for it in writing or in person.

(c) There is no such proposal.

t_0 Questions

(d) Appropriate guidance/information i_s given to all the prospective applicants when they approach the office of the Registration Committee in writing or in person.

Substitute to Forest Timber as Packing Material

2143. SHRI MURLIDHAR CHAND-RAKANT BHANDARE: SHRI DINKARRAO GOVINDRAO PATIL.

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any plan under Government's consideration fcrr subs tituting scarce forest timber as packaging agent with other material, so as to relieve the forests from severe pressures of their destruction; and

(b) if so, what steps have been taken by Government for implement ing such a plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The Government has been considering various measures for encouraging use of alternate material for packing purposes BO a_s to reduce the pressure on the forests.

(b) Some of the measures suggested are as under:

(i) use of corrugated kraft paper boxes;

(ii) use of boxes made from pine needles on which work has been done by. the Forest Research Instt. and Colleges, Dehra Dun and the Regional Research Laboratory at Jammu;

(iii) use of boxes made according to the improved designs developed by the Forest Research Instt. & Colleges, Dehra Dun which reduces the consumption of wood by nearly 45 per cent; and (iv) re-cycling of wooden boxes already in use.

Duty Free Cars

2144. DR. BHAI MAHAVIR: SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that various foreign missions in India ar_e having duty free cars more than the number of diplomats entitled to use CD plate number cars, as reported in the "Indian Express" on 23rd May, 1983;

(b) if so, the names of the missions which are having the CD number of oar_s and the number of diplomats in each mission entitled to use these cars;

(c) the numbers of cars misused in each mission and the details of action. taken by the Government in this regard; and

(d) the estimated loss suffered by India in non-payment of duty on imported cars and rebate given on petrol to these cars during the last three years, year-wise, mission-wise?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir. Diplomatic Missions are permitted under Article 36 of the Vienna Convention, to import free of duty vehicles for their official use as well as for the official and personal use of the diplomatic staff. The number of cars in some missions is higher than the number Of their diplomatic personnel since missions are entitled to make available staff cars to their non-diplomatic staff for the performance of their duties. Diplomatic Missions and their entitled personnel are also authorised the facility of excise-duty free petrol, provided a similar facility is extended to the Indian mission in the country concerned.

(b) Information as desired is given in the attached statement. *[See* Appendix CXXVII, Annexure No. 62.]

to Quettiong

(c) No such instances hav_e come to Government's notice.

(d) The question of any loss *ot* revenue does not arise since the facilities. i_n question flow out of our treaty obligations and also because similar facilities are being availed of by Indian missions abroad.

Encroachments in reserved forest areas of north and middle Andaman Islands

2145. SHRI SHRIDHAR WASUDEO DHABE:

DR. BHAI MAHAVIR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the large scale encroachments in reserve forest areas of North and Middle Andaman involving destruction of trees worth crores of rupees;

(b) the steps Government have taken to stop encroachments in reserve forest; and

(c) the estimated damage to the timber in the above reserve forest areas during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Reports of encroachment in the Reserve forest areas have come to the notice of Government.

(b) An anti-encroachment squad involving Revenue, Police and Forest Department is functioning since August, 1982 for prevention of encroachment and detection of offence cases under the Indian Forest Act for eventual trial in the court. A comprehensive survey of encroachment in forest and revenue land has been started recently. A Task Force has been set up in the Ministry of Agriculture to look into the question of encroachment of Forest Land.